

12.00 Noon

(MR. DEPUTY CHAIRMAN *in the Chair*.)**PAPERS LAID ON THE TABLE**

श्री तरुण विजय : माननीय उपसभापति जी, असम में भयानक लड़ाई हो रही है। ...*(व्यवधान)*... वहां पर कई लोग निर्वासित हो गए हैं और पांच से ज्यादा लोग मारे गए हैं। ...*(व्यवधान)*... नागालैंड और असम में बॉर्डर युद्ध हो रहा है। ...*(व्यवधान)*... सरकार इसके बारे में क्या कर रही है? ...*(व्यवधान)*... असम-नागालैंड के बॉर्डर पर लोग निर्वासित हो गए हैं। ...*(व्यवधान)*... बताया गया है कि नागालैंड में 50 से भी ज्यादा लोग मारे गए हैं। ...*(व्यवधान)*... सरकार इस पर अपनी स्थिति स्पष्ट करे। ...*(व्यवधान)*... असम और नागालैंड के नागरिक भी अपने देश के नागरिक हैं, वे विदेशी नहीं हैं। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Hon. Members, please sit down, it was decided in the Leaders' meeting that at 12 o'clock exactly we will take up the Constitution (Amendment) Bill. So, I am taking up further discussion on the Bill. ...*(Interruptions)*... It was decided that at 12 o'clock we will take up.

Review of the working (2013-14) of ICAR, New Delhi, and related papers

कृषि मंत्री (श्री राधा मोहन सिंह) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) Review by Government on the working of the *Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2013-14.

[Placed in Library. *See* No. L.T.540/16/14]

- (ii) Statement giving reasons for the delay in laying the Annual Report of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2013-14.

I. MoU (2014-15) between GoI and NEHDC, Limited**II. Outcome Budget (2014-15) of the Ministry of Development of North Eastern Region**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): Sir, on behalf of General (Retd.) V.K. Singh, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Development of North Eastern Region) and the North Eastern Handicrafts

* The Annual Report of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2013-14, was laid on the Table on the 25th July, 2014.

and Handlooms Development Corporation (NEHHDC) Limited, for the year 2014-15.

[Placed in Library. *See* No. L.T.746/16/14]

- (ii) Outcome Budget, for the year 2014-15, in respect of the Ministry of Development of North Eastern Region.

[Placed in Library. *See* No. L.T.748/16/14]

Outcome Budget (2014-15) of the Ministry of Planning

SHRI KIREN RIJJU: Sir, on behalf of Rao Inderjit Singh I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2014-15, in respect of the Ministry of Planning.

Notification of the Ministry of Environment, Forest and Climate Change

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING; THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR): Sir, I lay on the Table, under Section 26 of the Environment (Protection) Act, 1986, a copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 1880 (E), dated the 22nd July, 2014, amending Notification No. S.O. 93 (E), dated 29th January, 1998, to substitute certain entries in the original Notification.

[Placed in Library. *See* No. L.T. 817/16/14]

I. Notifications on the Ministry of Personnel, Public Grievances and Pensioners

II. Reports and Accounts (2011-12, 2012-13, 2013) of CVC, Board, Research Institute and Outcome Budget (2014-15) of the Ministry of Earth Sciences

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्यमंत्री; पृथ्वी विज्ञान मंत्रालय के राज्यमंत्री; प्रधानमंत्री कार्यालय में राज्यमंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्यमंत्री (डा. जितेन्द्र सिंह) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951:-